

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:5446
ANSWERED ON:06.09.2011
FUNDS UNDER NSDF
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Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the salient features and composition of the National Sports Development Fund (NSDF) alongwith the funds provided/contributed by the Government during each of the last three years and the current year;
- (b) the details of funds received from various organisations/individuals and other source during the said period, organisation and individual-wise;
- (c) the details of sportspersons assisted/money sanctioned under the NSDF Scheme during the said period, sports discipline-wise;
- (d) the details of criteria fixed for sanctioning of funds under the scheme; and
- (e) the other steps being taken by the Government to generate more resources/funds for NSDF?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

(a): National Sports Development Fund (NSDF) was established by the Central Government under Charitable Endowments Act, 1890, in 1998. To begin with, the Government made a contribution of Rs. 2 crore during 1998-99. Further Government contribution is on matching basis to the contributions received from other sources.

Objectives of the Fund include promoting sports in general and specific sports disciplines and individual sportspersons in particular for achieving excellence at the national and international level, imparting special training and coaching to sportspersons, coaches and sports specialists, constructing and maintaining sports infrastructure, supplying equipment to Governmental and Non-Governmental Organizations and individuals with a view to promoting excellence in sports, taking up research in sports and promoting international cooperation.

The Fund is managed by a Council with Minister for Youth Affairs & Sports as chairperson and eminent sportspersons and eminent persons representing corporate sector etc and officers of the Ministry as its members. The day to day working of the Fund is managed by an Executive Committee of ten members headed by Secretary, Department of Sports. The funds provided by the Government of India to NSDF during the last three years and current year are given in table below :-

S.No.	Year	Amount (Rupees in crores)
01.	2008-2009	10.25
02.	2009-2010	8.12
03.	2010-2011	20.00
03.	2011-12	0.00
	Total	38.37

(b): The details of funds received from various organizations/individuals and other sources during last three years and the current year are given in the table below:

S.No.	Year	Organizations/Individuals	Amount (Rs. in lakh)
1.	2008-09	Board of Control for Cricket in India	3500.00
2.	2009-10	Rai Foundation	10.00
		Government of Madhya Pradesh	100.00
		Government of Haryana	100.00
3.	2010-11	-	0.00
4.	2011-12	-	0.00
	Total		3710.00

(c) : The details of sportspersons and others given funds from NSDF during each of the last three years and the current year are given in Annexure I.

(d) There is no specific criteria for sanctioning of funds from NSDF. Proposals received from sportspersons and institutes/organizations seeking financial assistance are cleared by the Executive Committee based on merit, provided they fall within

the ambit of objectives of the fund.

(e) Efforts are made on regular basis by the Ministry to mobilize funds from corporate sector and others through business associations such as Federation of Indian Chamber of Commerce & Industry (FICCI), Confederation of Indian Industries (CII), Associated Chamber of Commerce & Industry in India (ASSOCHAM) etc. To attract more funds, contributions to NSDF get 100% tax exemption under sub-section 2(iii) of clause (a) of the Section 80G of the Income Tax Act.